

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 20th September, 2019

No.HC.VII-100 (Pt.-VII)/2010/ 5611 /A : Hon'ble the High Court has been pleased to nominate Smti. Tripti Ari, Chief Judicial Magistrate, Barpeta (Assam) to attend the Court Excellence Enhancement Programme (CEEP-I), scheduled to be held on **18 – 20 October, 2019** at the National Judicial Academy, Bhopal.

Further, the following ministerial staff of the establishment of Chief Judicial Magistrate, Barpeta are nominated to attend the programme-

Sl. No.	Name	Designation
1.	Shri Biraj Kumar Bayan	Lower Division Assistant
2.	Shri Nayan Das	Bench Assistant

The nominated participants are to attend the programme accordingly.

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-VII)/2010/ 5612 - 5624 /A dated 20 .09.19
Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal. ***The names of Public Prosecutor and Advocate attending the programme will be intimated by separate letter.***
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) She will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Barpeta.
7. The Treasury Officer, Barpeta.
8. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
9. Smti. Tripti Ari, Chief Judicial Magistrate, Barpeta
10. Shri Biraj Kumar Bayan, Lower Division Assistant, Office of the Chief Judicial Magistrate, Barpeta
11. Shri Nayan Das, Bench Asstt. in the Court of Chief Judicial Magistrate, Barpeta.

The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station.

The nominated officer is requested to deposit one-time Registration Fee [(Rs.1000/-+GST @ 18%) = Rs. 1180/-] and boarding and lodging charges [(Rs. 2500/- + GST @ 18%)= Rs. 2950/-per day per participant]. Nominated officer is also requested to obtain the details of Joining Instructions from the NJA website.

PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY.

The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon. They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated officer is also requested to carry her officially allotted Laptop while attending the programme.

NJA will make boarding and lodging arrangements for the nominated Chief Judicial Magistrates and other stakeholders of the Court.

The participating staff will be entitled to TA & DA as admissible under the rules.

12. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
13. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

20/9.19
20.09.19
Registrar (Judicial)